



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 21.04.2025, were not taken up. The next date of hearing in the matters is **08.05.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300, 1737 of 2025	Suraksha Asset Reconstruction Ltd. Vs. Municipal Corporation of Greater Mumbai & Ors. With	Chitranshul A. Sinha	Ashish Wad Meghna Rao Harshit Goel Siddharth Dharmadhikari Swati Arya
2.	Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024 & 1736 of 2025	Bank of India Vs. Municipal Corporation of Greater Mumbai & Ors.	Aditya Kumar	Ashish Wad Siddharth Dharmadhikari Swati Arya Naman Tandon Harshit Goel Meghna Rao-R2

By order of Hon'ble Chairperson

-Sd/-

Registrar